

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

LOK SABHA  
UNSTARRED QUESTION NO. 2164  
TO BE ANSWERED ON 29.07.2022

**Status of PCPIR Policy**

2164 : **SHRI ACHYUTANANDA SAMANTA:**

**DR. SUJAY RADHAKRISHNA VIKHE PATIL:**

**DR. KRISHNA PAL SINGH YADAV:**

**DR. HEENA GAVIT:**

**PROF. RITA BAHUGUNA JOSHI:**

**DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:-

(a) whether the Government has undertaken extensive stakeholder consultation for preparation of a draft Policy on "Petroleum, Chemicals and Petrochemicals Investment Regions" in India (PCPIR Policy) 2020-2035 and if so, the details thereof;

(b) whether the Viable Gap Funding (VGF) for development of PCPIR at Paradeep could be revised and increased to Rs. 3000 crore as against the limit of Rs. 1000 crore sanctioned previously;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the assistance/funding under PCPIR policy could be in the form of a grant rather than a VGF, taking into consideration the current market sentiments for PPP; and

(e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR CHEMICALS & FERTILIZERS  
(SHRI BHAGWANTH KHUBA)**

(a) to (e): The Government is undertaking stakeholder's consultation for revising the PCPIR Policy, 2007. Till the policy is revised and notified, the existing provisions will prevail. The assistance/funding under PCPIR policy can't be in the form of a grant as there is no provision of grants in the existing policy.

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